

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF SR MEDISERVICES
Private Limited

Sl. No.	PARTICULARS	DETAILS
1	Name of corporate debtor	SR MEDISERVICES Private Limited
2	Date of incorporation of corporate debtor	30/12/2015
3	Authority under which corporate debtor is incorporated / registered	RoC-Chennai
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74900TN2015PTC103470
5	Address of the registered office and principal office (if any) of corporate debtor	Old No. 37, New No 83, Razack Garden Main Road, MMDA Colony, Arumbakkam, Chennai Chennai TN 600106 IN
6	Date of closure of Insolvency Resolution Process	12 th April, 2023
7	Liquidation commencement date of corporate debtor	13 th April, 2023
8	Name and registration number of the insolvency professional acting as liquidator	CA S.KANNAN Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287
9	Address and e-mail of the liquidator, as registered with the Board	No. 27, "SKYLINE CASTLE" Abdul Razack Street, Saidapet, Chennai – 600 015 charitarthkannan@gmail.com mobile number 9381041949
10	Address and e-mail to be used for correspondence with the liquidator	- As above -
11	Last date for submission of claims	12 th May, 2023.

Notice is hereby given that the National Company Law Tribunal Division Bench II, Chennai has ordered the commencement of liquidation of the SR MEDISERVICES Private Limited on 13th April, 2023.

The stakeholders of SR MEDISERVICES Private Limited are hereby called upon to submit their claims with proof on or before 12th May, 2023 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means. Submission of false or misleading proof of claims shall attract penalties.


Name and signature of liquidator:
CA S.KANNAN

Reg.No IBBI/IPA-001/IP-P00755/2017-18/11287

Date and place: 14th April, 2023, Chennai